

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'E' BENCH,
NEW DELHI

BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
SHRI KULDIP SINGH, JUDICIAL MEMBER

ITA No.6165/DEL/2017
[A.Y 2012-13]

MIL India Pvt. Ltd.
Formerly known as MIL India Ltd.
Unit No.3F/307, Mamran East Plaza
Plot No.C1 & C2, LSC Block C
Kondali Gharoli, Delhi

Vs. The Dy. CIT
Circle - 16 (2)
New Delhi

[Appellant]

[Respondent]

CORRIGENDUM

It is noticed that some typographical mistake have occurred in assessment year of the order of the Tribunal passed on 10.03.2021 in the above captioned appeal which reads as under :

“Assessment Year 2013-14”

Having noticed the mistake in Assessment year of the order, the same is being rectified and read as under : -

“Assessment year : 2012-13”

Except the above change in assessment year there is no other change in the above captioned order.

Sd/-
(KULDIP SINGH)
JUDICIAL MEMBER

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

Dated : 07.07.2021